

DIVISION BENCH
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IA(I.B.C)/1447(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the UCO Bank, State Bank of India, Union Bank
Ms. Zeba Khan, Adv.] and Indian Bank
Ms. Muskan Saha, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Dripto Majumdar, Adv.]
Mr. Chandan Mohata, Adv.]

ORDER

1. Learned Counsel for the Banks present. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1447(KB)2024:**
 - a. Registry is directed to issue notice to the Respondents by way of speed post and by e-mail and place the tracking information on record.
 - b. Upon receipt of the notice, the Respondents are directed to file reply affidavit within a period of two weeks.
 - c. List this matter on **12th August, 2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)